

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2227
ANSWERED ON:07.12.2006
CONSTRUCTION OF FLY-OVERS OVER RAILWAY LINES
Khanna Shri Avinash Rai

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of fly-overs constructed over railway lines during the last three years, State-wise;
- (b) whether the Government proposes to construct fly-overs over railway lines in Jalandhar, Hoshiarpur, Nawanshahar, Ropar and Amritsar districts of the Punjab;
- (c) if so, the details thereof; and
- (d) the time by which these fly-overs are likely to be constructed ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Statement is attached.

(b) & (c): Yes, Sir. The information is not maintained district-wise instead it is kept railway zone-wise. However at present 27 works of Road Over Bridges/Road Under Bridges(ROB/RUBs) at various places in Punjab are sanctioned on cost sharing basis, 3 on deposit terms and 2 under Built, Operate and Transfer (BOT) concept which are at different stages of planning and progress. In addition, 7 works of ROB/RUBs are being considered for inclusion in the current Works Programme through Supplementary Demands for Grants, Dec. 2006. List of works is attached as Appendix.

(d): Progress of construction depends upon time taken by Railways to construct bridge proper (across the track) and by the State to construct approaches. Hence, completion of bridge depends upon completion of the works by both independently. A combined target is thus not possible to give. Railways make their best efforts to complete their portion of work before or simultaneously with the work of approaches done by State Government.

A STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2227 BY SH. AVINASH RAI KHANNA TO BE ANSWERED IN LOK SABHA ON 7TH DECEMBER 2006 REGARDING CONSTRUCTION OF FLY-OVERS OVER RAILWAY LINES

(a): The number of works of ROB/RUBs got executed on cost sharing basis and completed during the last 3 years in various States is given below:-

State	2003-0	2004-05	2005-06	Total
Andhra Pradesh	6	4	6	16
Bihar	-	-	-	-
Jharkand	-	-	2	2
Chhattisgarh	-	-	-	-
Maharashtra	1	1	1	3
Madhya Pradesh	1	2	1	4
Kerala	6	-	6	12
Karnataka	1	2	1	4
Tamil Nadu	1	1	3	5
Rajasthan	1	1	-	2
Uttar Pradesh	1	-	1	2
West Bengal	1	3	-	4
Orissa	-	-	-	-
Punjab	1	2	-	3
Assam	-	1	-	1
Delhi	-	2	-	2
Total	20	19	1	60

In addition, 18 works on Deposit terms, 23 on BOT and 18 works were completed by NHAI during the last 3 years in various States.

Appendix

APPENDIX REFERRED TO IN REPLY TO PARTS (b)&(c) OF THE UNSTARRED QUESTION NO.2227 BY SH.AVINASH RAI KHANNA TO BE ANSWERED IN LOK SABHA ON 7TH DECEMBER 2006 REGARDING CONSTRUCTION OF FLY-OVERS OVER RAILWAY LINES

(b)&(c) List of works of ROB/RUBs sanctioned on cost sharing basis, Deposit terms and on Build, Operate & Transfer (BOT) concept in Punjab

Sanctioned on cost sharing basis.

S. No of Sanction	Year	Name of Work	Railways	Share of cost in Cr. Rs.
1.	2001-02	ROB at Patiala	in lieu of LC No. 22 A	4.08
2	1997-98	ROB at Jalandhar	in lieu of Do-Moria Pul Road Under Bridge No.28.	4.90
3	2001-02	ROB at Phagwara	in lieu of LC No.77-A	5.47
4	2002-03	ROB at Tanda Yard	in lieu of LC No.C-64	4.62
5	2003-04	ROB at Suchi Pind	in lieu of LC No.11	5.78
6	2003-04	ROB at Jagraon	in lieu of LC No.A-34	5.07
7	2003-04	ROB at Beas	in lieu of LC No.A-44/T-3	4.50
8	2003-04	ROB at Khanna	in lieu of LC No.145-B, connecting GT Road	4.15
9	2003-04	ROB at Khanna	in lieu of LC No. 155-B	4.63
10	2003-04	ROB at Subhanpur	in lieu of LC No. B-52 way side village near Beas	4.76
11	2003-04	ROB at Jalandhar City	in lieu of LC No.A-61	5.06
12	2003-04	ROB at Bhogpura	in lieu of LC No. C 40	4.61
13	2003-04	ROB at Chawapalli	in lieu of LC No. C-161 on Ambala-Ludhiana section near Khanna	5.05
14	2003-04	ROB at Sujampur	in lieu of LC No. C 42	6.41
15	2003-04	ROB at Amritsar	in lieu of LC No. B-2	5.39
16	2003-04	ROB at Layalpur Khalsa College Halt	in lieu of LC No. S-3 on Jalandhar -Ludhiana section	6.36
17	2003-04	ROB at Batala	in lieu of LC No.A-26	7.04
18	2003-04	ROB at Dasuya	in lieu of LC No. C-85	4.78
19	2003-04	ROB at Suranasi	in lieu of LC No. A-59	12.90
20	2003-04	ROB at Jalandhar City-Ferozepur (DAV College Halt)	in lieu of LC No. A-2	5.99
21	2003-04	ROB at Sangrur	in lieu of LC No. A-64/2	5.77
22	2003-04	ROB at Moga	in lieu of LC No. C-51/A	3.79
23	2003-04	ROB at Mansa	in lieu of LC No.B-208	5.22
24	2003-04	ROB at Taran Taran	in lieu of LC No. B 27	8.09
25	2003-04	ROB at Ludhiana -Jakhal & Dhuri -Bhatinda	Section in lieu of LC No. 52A and 63A respectively.	8.41
26	2003-04	ROB at Kaithal	in lieu of LC No.32-B	5.20
27	2005-06	ROB at Rajpura-Bhatinda	in lieu of LC No.21	2.59

Deposit Works

1.	2004-05	ROB in lieu of LC No.C-36 at Km.35/10 on Ferozepur-Fazilka section	Deposit
2.	2000-01	ROB at Ludhiana in lieu of Lakkar pul at Ludhiana on Ludhiana-Jalandhar Sec.	Deposit
3	2003-04	ROB at Morinda on Sirhind-Nangaldam Section on bye-pass road .	Deposit

Works on BOT concept

1.	2003-04	ROB at Kurali Road in lieu of LC No.24-B	BOT
2	2000-01	ROB at Dhandari Kalan in lieu of LC No. 172 at Km.367/3-4 on Ambala -Ludhiana section.	BOT

Works being considered for inclusion in Works Programme 2006-07 through Supplementary Demands for Grant Dec.06

1	2006-07	RUB at Bhatinda near LC No.245-A	3.87
2	2006-07	ROB at Lehragaga in lieu of LC No.C-95	7.05
3	2006-07	ROB in lieu of LC No.242 at Bhatinda on Delhi-Bhatinda section	9.21
4	2006-07	ROB at Bhatinda in lieu of LC No.139 on Rajpura-Bhatinda section	7.03
5	2006-07	ROB at Abohar in lieu of LC No.B-48	4.72
6	2006-07	ROB at Malout in lieu of LC No.B-30	6.19
7	2006-07	RUB at Mansa in lieu of LC No.B-206	3.99